

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: April 21 , 2012

No. 1283 /DR(S)/2012

In the Court's Notification No. 649/DR(S)/2012 dated 14.04.2012, the name "Ajay Kumar Sahi" be read as "Ajai Kumar Shahi".

No. 1284 /DR(S)/2012

In the Court's Notification No. 655/DR(S)/2012 dated 14.04.2012, the word "Moradabad" be read as "Chandausi (Moradabad)".

No. 1285 /DR(S)/2012

In the Court's Notification No. 660/DR(S)/2012 dated 14.04.2012, the name "Ali Raza" be read as "Ali Raja".

No. 1286 /DR(S)/2012

In the Court's Notification No. 715/DR(S)/2012 dated 14.04.2012, the name "Prithavi Pal Yadav" be read as "Prithvi Pal Yadav".

No. 1287 /DR(S)/2012

In the Court's Notification No. 827/DR(S)/2012 dated 14.04.2012, the name "Ram Kishore Pandey" be read as "Ram Kishor Pandey".

BY ORDER OF THE COURT,

Sd/-

(ANANT KUMAR)

REGISTRAR GENERAL

No. 172 /DR(S)/2012 Dated: Allahabad :April 21, 2012

In continuation of Court's endorsement No. 159/DR(S)/2012 dated 14.04.2012, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Agra, Allahabad, Ballia, Etawah, Kanpur Nagar, Moradabad, Shahjahanpur and Sitapur (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.

14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Agra, Allahabad, Ballia, Etawah, Kanpur Nagar, Moradabad, Shahjahanpur and Sitapur (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

(SALEEM AHMAD KHAN)
JOINT REGISTRAR (SERVICES)